

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

**FAIRDEAL MULTIFILAMENT PRIVATE LIMITED (CORPORATE DEBTOR)
OPERATING IN MANUFACTURING OF CONVEYOR BELT & POLYESTER HIGH
TENACITY YARN AT CHANGODAR, AHMEDABAD-382010**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Fairdeal Multifilament Private Limited CIN - U25200GJ2014PTC079367 PAN - AACCF3900B
2.	Address of the registered office	Block No 49, Nr. Gopinath Industrial Park, Chacharwad, Vasana, Sanand, Ahmedabad - 382110
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Block No 49, Nr. Gopinath Industrial Park, Chacharwad, Vasana, Sanand, Ahmedabad - 382110
5.	Installed capacity of main products/ services	To be ascertained
6.	Quantity and value of main products/ services sold in last financial year	Rs. 32,34,30,918/- in the F.Y. 2020-21 Audited. F.Y. 2021-22 and 2022-23 audit is pending
7.	Number of employees/ workmen	No employees/ workmen as on date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be obtained by sending an email to faridealcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to faridealcirp@gmail.com
10.	Last date for receipt of expression of interest	29.12.2023

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11.	Date of issue of provisional list of prospective resolution applicants	02.01.2024
12.	Last date for submission of objections to provisional list	07.01.2024
13.	Date of issue of final list of prospective resolution applicants	09.01.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.01.2024
15.	Last date for submission of resolution plans	09.02.2024
16.	Process email id to submit Expression of Interest	faridealcirp@gmail.com

Note:

1. Form G was published on 07/11/2023 in the Financial Express (English & Gujarati). The committee of creditors (CoC) has decided to extend the last date of submission of Expression of Interest (EOI) for a period of 7 days from the date of its publication.
2. All EOI received before the last date of submission as per previous Form G shall remain valid and need not be submitted again.
3. The above timelines are subject to exclusion/extension of time limit by Hon'ble NCLT.

For Fintech Restructuring LLP



(Niraj Kumar)

Insolvency Professional

IBBI/IPA-001/IP-P-02368/2021-2022/13586

Resolution Professional for Fairdeal Multifilament Private Limited

IBBI/IPE-0132//IPA-3/2023-24/50048

E-47,IARI Pusa Campus,New Delhi-110012

Date: 22.12.2023

Place: Ahmedabad